

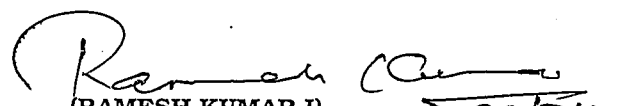
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

In super-session of this office earlier order no. 1913-1923/Committee/Judl./N-E/KKD/Delhi/2022 dated 23.03.2022, the Vulnerable Witness Deposition Courtrooms Monitoring Committee (VWDCMC) of North-East District, Karkardooma Courts, Delhi to monitor the functioning of VWDCs is hereby re-constituted comprising of the following Judicial Officers with immediate effect, as under :-

S.No.	Name of Judicial Officer	Designation
1.	The Principal District & Sessions Judge, North-East District	Chairman
2.	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)/NE	Member
3.	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Member
4.	Ms. Surabhi Sharma Vats, ASJ/FTSC, East District	Member

The Committee shall submit its quarterly monitoring report with regard to functioning VWDCs. However, the correspondence with the Hon'ble High Court of Delhi, New Delhi and the Principal District & Sessions Judge (HQs), Delhi shall be done only through the undersigned.

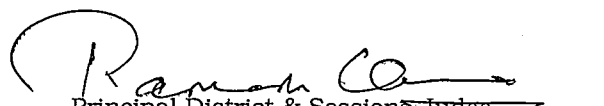

(RAMESH KUMAR-I)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 4292-4302/Committee/Judl./N-E/KKD/Delhi/2022

Dated : 23 JUL 2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, East District, KKD Courts, Delhi.
4. Chairman, Vulnerable Witness Deposit Committee, Karkardooma Courts, Delhi.
5. All the Judicial Officers posted in this district.
6. Judicial Officers concerned.
7. The A.O. (Judl.) Admin. Branch, North-East District, Karkardooma Courts, Delhi.
8. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. R&I Branch to upload the same on LAYERS.
10. P.S/Reader to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.